

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT – II)

Item No. 401
(IB)-609/ND/2017
IA-1831/2023, IA-1045/2023

IN THE MATTER OF:
SE Investment Ltd.

... **Applicant/Petitioner**

Versus

Soni Realtors Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC,2016

Order delivered on 14.03.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Re-notified to **18.04.2024.**

-SD-
(COURT OFFICER)